

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

33. C.P.(IB)-516(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **03.03.2020**

NAME OF THE PARTIES:- Tulsidas Khimji Pvt. Ltd.

V/s

Birdy Fashion Pvt. Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the petitioner present and submit that the parties have entered into settlement terms, payment received from the respondent, hence prayed for withdrawal of this petition.

Accordingly, the petition is disposed off as withdrawn.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SKS/